Annual Report (1973-74) of the National Institute for Training in Industrial Engineering, Bombay

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the National Institute for Training in Industrial Engineering, Bombay, for the year 1973-74. [Placed in Library. *See* No. LT-9196/75]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of Reported Closure of Banaras Hindu University

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश) : सभापति जी, मैं बनारस हिन्दू विश्वविद्यालय को अनिश्चित काल के लिए बन्द कर देने के समाचार और उससे उत्पन्न स्थिति की ओर शिक्षा, समाज कल्याण और संस्कृति मंत्री का ध्यान आकर्षित करता हूं।

[**Mr. Deputy Chairman** in the Chair.]

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Sir, . .

According to information received from the Government of Uttar Pradesh and authorities of the Banaras Hindu University on the morning of March 13, 1975 the Vice-Chancellor administered the oath of office to the newly elected office bearers of the Students Union of Banaras Hindu University. Immediately after the office bearers had taken the oath, Shri Bharat Singh, General Secretary of the Union delivered a speech declaring that he will not allow the Vice-Chancellor's 'goondaism' and that he will take revenge against the Vice-Chancellor for all he has done during the last five years. He further said that from now onwards, even a leaf will not flutter in the University without his permission. He also threatened the Vice-Chancellor to leave the University immediately. The Vice-Chancellor passed in the afternoon of the same day orders expelling Shri Bharat Singh from the University for serious breach of discipline and gross misconduct.

At about midnight, a mob of students, led by Shri Bharat Singh, broke into the Vice-Chancellor's Lodge demanding cancellation of expulsion orders and indulged in acts of brick-batting, vandalism, hooliganism and looting. Sensing that there was imminent danger to the life of the Vice-Chancellor and threat of further damage to University property, the Police was called in the University and on its arrival the mob dispersed. The Vice-Chancellor ordered the closure of the University *sine die* and also asked students to vacate hostels.

There has been no disturbance on the campus since the closure of the University. Police has been posted in the campus for protection.

This hon'ble House will appreciate that academic life cannot go on in an atmosphere of violence and intimidation. Government is anxious that the sanctity of the University should be maintained. Acts of violence, threats, intimidation and abuses, particularly towards teachers can have no place in temples of learning, for such acts go against the best traditions of our culture. I would like to recall the objectives of the establishment of this great institution as enunciated by its founder, Pt. Madan Mohan Malaviya. One of the main objectives of the University was "to promote the building up of character in youth".

Through this House, therefore, I should like to appeal to all sections of the society to use their influence in restoring conditions where the great objectives on which the University is based may be pursued.

श्री प्रकाशवीर शास्त्री : उपसभापति जी, बनारस भारत के उन भाग्यशाली नगरों में है जिसमें अकेले एक नगर में 4 विश्वविद्यालय हैं—हिंदू विश्वविद्यालय, काशी विद्यापीठ, संस्कृत विश्वविद्यालय और अगर मैं भूल नहीं करता, तो सारनाथ में भी उसी तरह की बौद्ध संस्कृति के विश्वविद्यालय की स्थापना हुई। इनमें हिंदू विश्वविद्यालय की जो अपनी परम्पराएं और इतिहास रहा है उसकी दृष्टि से यह सबसे बड़ा विश्वविद्यालय माना जाता है। किसी समय यह विश्वविद्यालय हमारे स्वाधीनता संग्राम का नेतृत्व भी करता

[श्री प्रकाशवीर शास्त्री]

रहा है। लेकिन दुर्भाग्य से कुछ समय से यह विश्वविद्यालय संकुचित जातिवाद और राजनीति का अखाड़ा बन गया है; जानबूझ कर कुछ लोग इसकी परम्पराओं और स्वरूप को नष्ट-भ्रष्ट करने पर तुले हुए हैं। देश का प्रमुख केन्द्रीय विश्वविद्यालय होने के बावजूद, मेरी अपनी इस प्रकार की मान्यता है कि शिक्षा मंत्रालय को भी इस विश्वविद्यालय की ओर ध्यान जितना देना चाहिए था उतना ध्यान नही दिया गया। उसके दो उदाहरण मैं देना चाहता हूं। पहले तो मैं यही चाहूंगा कि शिक्षा मंत्री अपना उत्तर देते समय इस बात को अवश्य बताएं कि जब से वे शिक्षा मंत्री बने तब से वे कितनी बार केन्द्रीय विश्वविद्यालयो में गए।

दूसरी बात मैं यह कहना चाहता हूं कि हिन्दू विश्वविद्यालय को जो पीछे धन दिया गया है केन्द्रीय सरकार से—मेरे पास जो विश्वविद्यालय अनुदान आयोग की रिपोर्ट है अगर उसके आंकड़े सही हैं तो उन्ही के आंकड़ों से बताना चाहता हूं—मैं केवल अलीगढ़ और बनारस इन दो विश्वविद्यालयो को ही ले लेता हूं, कि अलीगढ़ विश्वविद्यालय के अंदर छात्रों की संख्या है 9769 और बनारस में है 14399 अध्यापक अलीगढ़ में है 869 और बनारस में है 1188। लेकिन जो उन्होने प्लान के अंतर्गत दोनो को धन दिया है उससे अनुमान लगाइए कि शिक्षा मंत्रालय किस प्रकार से बनारस हिन्दू विश्वविद्यालय की उपेक्षा कर रहा है। अलीगढ़ को 1969-70 में दिया है 1,06,61,779.23; बनारस को दिया है 1,00,48,529.54 रु०; 1970-71 मे दिया है अलीगढ़ को 79,28,604.36 और बनारस को दिया है 77,78,264.83 रु० और 1971-72 में अलीगढ़ को दिया है 3,42,82,361 और बनारस को दिया है 22468401.57 रु०। इससे आप अनुमान लगा लीजिए कि शिक्षा मंत्रालय किस प्रकार से विशेष रूप से बनारस विश्वविद्यालय के संबंध में उपेक्षा की नीति अपनाए हुए है। छात्रों के संघों का जो निर्वाचन होता है, मेरी अपनी इस प्रकार की मान्यता है कि हिन्दू विश्वविद्यालय मे उपकुलपति से चपरासी तक वहां के छात्र संघ के निर्वाचन में रुचि लेते हैं, कुछ तो अपनी राजनैतिक मान्यताओं के कारण लेते है और कुछ संकुचित जातिवाद में आकर लेते हैं। यों तो जातिवाद सभी जगह आपको मिलेगा, मगर बनारस में जो जातिवाद है वह जातिवाद नहीं, उप-जातिवाद है, सब-कास्ट वहां पर चलता है, मैं विस्तार से इसकी व्याख्या नही करना चाहता। मैं डा० श्रीमाली जो बनारस हिन्दू विश्वविद्यालय के उपकुलपति हैं उनकी योग्यता और अनुभव से अच्छी तरह परिचित हूं। हालांकि व्यक्तिगत रूप से मैं उनका प्रशंसक रहा हूं, केन्द्र में शिक्षा मंत्री के नाते और मैसूर में उपकुलपति के कार्यकाल मे भी उनको अच्छी सफलता मिली है लेकिन मेरी समझ मे नही आता कि वाराणसी में जाकर, नमक की झील में डा० श्रीमाली जैसे शिक्षा-शास्त्री वहा की संकुचित राजनीति में क्यो पड़ गए? वहां के जो छात्र संघ है उनमें तीन संगठन काम करते हैं—विद्यार्थी परिषद्, समाजवादी युव जन सभा और तीसरा स्टूडेंट्स फेडरेशन। उपकुलपति किसी भी विश्वविद्यालय का हो, वह विद्यार्थियों के संगठनो को समान रूप से सम्मान दे या किसी के साथ भी अपना संबध न रखे। अगर किसी संगठन विशेष की पीठ किसी विशेष विश्वविद्यालय का उपकुलपति थपथपाता है तो उसका अर्थ होता है उनका झुकाव एक पक्ष की ओर है। अभी अक्तूबर मे उत्तर भारत स्टूडेन्ट्स फेडरेशन का अधिवेशन बनारस विश्वविद्यालय के कैम्पस के अंदर हुआ, डा० श्रीमाली ने उसका उद्घाटन किया। लेकिन हिन्दू विश्वविद्यालय के कुलपति को स्टूडेन्ट्स फेडरेशन के उद्घाटन के अवसर पर श्री जयप्रकाश नारायण के आन्दोलन को बीच में लाने की क्या जरूरत थी और श्री जयप्रकाश जी की वहा पर चर्चा करने की क्या आवश्यकता थी? श्री जयप्रकाश जी का जो आन्दोलन है, वह एक फासिस्ट आन्दोलन है, इस प्रकार के शब्द कहने की क्या आवश्यकता थी? उसी से यह पता लगा कि विश्वविद्यालय के जो कुलपति है उनको किस प्रकार का एक पक्षीय रुख बराबर बनता ही चला जा रहा है।

अब यह जो विवाद प्रारम्भ हुआ है वह छात्र संघ के निर्वाचन को लेकर हुआ है। हिन्दू विश्वविद्यालय बनारस के इस छात्र संघ के नए निर्वाचन में यह सौभाग्य की बात है कि जो ग्रुप निर्वाचित हुआ है छात्र संघ का, वह ग्रुप है जो श्री जयप्रकाश नारायण जी के आन्दोलन का हृदय से समर्थक है। अब उसको लेकर कुलपति थोड़ी-बहुत कठिनाई में पडे हुए है। उन्होने सोचा कि किस प्रकार से इसको रोका जाए। एक तो

कुछ इस प्रकार का वातावरण बना कि जिसकी वजह से वहां पर छात्र संघ काम न कर सके। जिसकी चर्चा अभी आपने भी की है। छात्र सघ के जो महामंत्री है, जब उन्होंने शपथ ली तो शपथ लेने के बाद विद्यार्थियों द्वारा चुने हुए महामंत्री के निष्कासन का अधिकार कुलपति को दे दिया जाए तो फिर विश्वविद्यालय में गरमी पैदा होगी ही। इसके बाद जो नतीजा निकलता है उसके लिए छात्रों को अपराधी ठहराया जाएगा या कुलपति को अपराधी ठहराया जाएगा जिसने विद्यार्थियों के चुने हुए महा मंत्री को इस प्रकार शपथ लेने के बाद विद्यालय से निष्कासित कर दिया ? निष्कासित ही नही किया बल्कि ये छात्र अपनी विश्वविद्यालय की यूनियन का उद्घाटन श्री जयप्रकाश नारायण जी के द्वारा कराना चाहते थे उसे भी मना किया। मेरे हाथ मे यह बनारस का "आज" पत्र है, इसमे स्वय बनारस के कुलपति डा० श्रीमाली का वक्तव्य है। मैं श्री नूरुल हसन को विशेष रूप से यह बताना चाहता हूं कि जो उन्होंने उसमे वक्तव्य दिया है उसमें स्पष्ट यह कहा कि मैं विश्वविद्यालय के वर्तमान छात्र संघ के अधिकारियों से यह कहना हूं कि मेरी राय मे यदि ऐसी स्थिति में श्री जयप्रकाश नारायण जी यहां नहीं आए तो अच्छा है। इस तरह की बात को कुलपति द्वारा कहने की क्या आवश्यकता थी ? इसका परिणाम यह हुआ कि एक ओर तो छात्र सघ के महामंत्री का निष्कासन कर दिया गया और दूसरी ओर कुलपति द्वारा छात्र सघ के अधिकारियों को यह कहना कि श्री जयप्रकाश नारायण जी को विश्वविद्यालय मे न बुलाया जाए, आग में घी पड़ने वाली बात हुई। इसको लेकर वहा पर सुबह ही छात्रो को पुलिस ने यह ऐलान करके कि चौबीस घंटे के अन्दर छात्रावास खाली कर दिया जाए, एकदम विद्यार्थियों के अन्दर बेचैनी फैला दी और इसी की वजह से आज यह स्थिति पैदा हो गई है। हिन्दू विश्वविद्यालय से छात्रो को निष्कासित कर दिया गया है और सारे विश्वविद्यालय मे पुलिस की छावनी बनी हुई है। आज विश्वविद्यालय के अन्दर पुलिस ने अपना घेरा डाला हुआ है। लेकिन अब इसमे एक और कठिनाई उपस्थित हो गई है और वह यह है कि जब इस प्रकार के आदेश दिए जाते है, तो जो बनारस के छात्र हैं, जो आजमगढ़ के छात्र है, जो गोरखपुर के छात्र हैं, जो गाजीपुर के छात्र हैं, वे तो अपने घर चले जाएंगे, लेकिन जो छात्र थाईलैंड के हैं, बर्मा के हैं, सीलोन के हैं, उन छात्रों की क्या स्थिति होगी ? इस प्रकार से निष्कासन के आदेश दे दिए जाते हैं, तो उनको सोचना चाहिए कि जब कभी इस तरह से विश्वविद्यालय बन्द किया जाए, तो बन्द करते समय जो छात्रों को निष्कासन के आदेश दिए जाते हैं, उसमें विशेष रूप से जो विदेशी छात्र और छात्राए पढ़ती है, उनमें थोडा-सा अन्तर रखना होगा, पृथकता रखनी चाहिए जो भारतीय छात्र हैं और विदेशी छात्र हैं, उन सबको एक रूप मे और एक डडे मे हांकना कहां तक उचित है ? इन विदेशी छात्र और छात्राओ मे यह कहना कि एकदम छात्रावास खाली कर दो और बनारस की गदौलिया में जाकर पड़े रहो या रेलवे स्टेशन मे जाकर पडे रहो, कहां तक उचित है ? इस प्रकार के जो आर्डर थे, वे छात्रो मे असतोष की आग भडकाने वाले थे और न ही समस्या के समाधान करने मे सहायक ही हो सकते हैं।

दूसरी बात यह है कि इस प्रकार कुलपति के आदेश का परिणाम यह हुआ कि छात्रो की परीक्षाए बिलकुल सिर पर आ गई है, उसमे बाधा पड़ जाएगी। इस प्रकार से छात्र सघ के महामंत्री को श्री जयप्रकाश नारायण जी के समर्थक होने के नाते उनके निष्कासन के आदेश दे देना और छात्र सघ को वहां पर कार्य न करने देने का परिणाम यह होगा कि जो 12 हजार विद्यार्थी वहां पर पढ़ते हैं उनका भविष्य अधकार मे पड़ जाएगा। इसलिए सबसे बड़ी बात तो यह है कि जो विश्वविद्यालय की अपनी परम्परा है, हमारे देश मे जो केन्द्रीय विश्वविद्यालय है उनका अपना एक इतिहास है। जो राज्य-स्तर के विश्वविद्यालय है, उनको छोड़िये, लेकिन जो केन्द्रीय विश्वविद्यालय है, उनकी कम-से-कम परम्पराओं की रक्षा करने के लिए हमको कुछ कदम उठाने चाहिए।

यह एक विवादास्पद बात है कि एक विद्यार्थी ने शपथ लेते वक्त इस प्रकार का भाषण दिया। मैं चाहूंगा कि इसकी जानकारी करा ली जाए और विश्वविद्यालय के वक्तव्य पर या यू० पी० सरकार के वक्तव्य पर न जाया जाए। बल्कि केन्द्रीय सरकार अपने अधिकारियो को भेज कर इसकी जानकारी प्राप्त करे। लेकिन थोड़ी देर के लिए मान भी लिया जाए कि जो वक्तव्य

[श्री प्रकाशवीर शास्त्री]

मंत्री जी ने पढ़ कर सुनाया है, वह ठीक है, तो अगर मैं डा० श्रीमाली की जगह पर होता तो इस प्रकार के शब्द कह भी दिए होते, तो यह काम मेरा होता कि विश्वविद्यालय के कुलपति को किसी छात्र संघ से किस प्रकार से डील करना चाहिए, कैसे उनकी भावनाओं को सम्भालना चाहिए और किस तरह से उनकी पीठ थपथपा कर काम लेना चाहिए, न कि विद्यार्थियों को निकाल कर कैम्पस से बाहर कर दिया जाए और इस तरह से छात्रों को आन्दोलन करने का अवसर दे दिया जाए। इस समस्या का समाधान इस तरह की बातों के करने से नहीं होता है क्योंकि विद्यार्थी कच्ची उम्र के होते है और उन्हें किस प्रकार से सम्भाला जाना चाहिए, यह बात शिक्षा शास्त्रियों को सोचनी चाहिए।

मैं अपनी बात समाप्त करने से पहले अंत में दो-तीन बात और कहना चाहता हूं। एक तो यह कि इस सारी घटना की जांच के लिए उच्चस्तरीय आयोग की नियुक्ति होनी चाहिए, हाउस की कमेटी बनानी चाहिए, दोनों सदनों के सदस्य मिल कर जाएं और देखें कि वास्तविकता क्या है, जो कहना आपका है उसमें कोई जान है या जो विद्यार्थी कह रहे है उसमें जान है ताकि विश्वविद्यालय का वातावरण और खराब न हो। दूसरे, छात्रों की जो उचित मांगे है उन पर तत्काल अनुकूल निर्णय होना चाहिए। छात्र पहले आन्दोलन करें, फिर विश्वविद्यालय के अधिकारी निर्णय ले, यह प्रवृत्ति शिक्षा मंत्रालय को रोकनी चाहिए। तीसरी बात मैं यह कहना चाहता हूं कि हर केन्द्रीय विश्वविद्यालय में शिक्षा मंत्री को वर्ष में एक बार अवश्य जाना चाहिए, अध्यापकों के साथ बैठक करनी चाहिए, विद्यार्थियों के साथ बैठक करनी चाहिए ताकि सीधे उनका सम्पर्क हो सके और वे वहां की समस्याओं का सीधे अध्ययन कर सकें, बीच में राज्य सरकार और विश्वविद्यालय के अधिकारी न आएं। दूसरे, हिन्दू विश्वविद्यालय छात्र संघ के अधिकारियों को, जिनको निकाल दिया गया है, वापस ले ताकि इस आग को शांत किया जा सके। पीछे कुछ विद्यार्थी इसी तरह निकाले गए थे। उन विद्यार्थियों में ऐसे विद्यार्थी भी निकले है--मैं एक-एक का नाम नहीं लेना चाहता--जिन्होंने 77 प्रतिशत अंक प्राप्त किए है, इंजीनियरिंग के विद्यार्थी है। लेकिन चूंकि वे वैचारिक दृष्टि से जयप्रकाश जी के समर्थक है इसलिए विश्वविद्यालय से निकाल कर बाहर कर दिए गए। पीछे छात्रों ने आन्दोलन किया तो वाइस चांसलर ने 7 छात्रों की एक छात्र कल्याण समिति बनाई। उस छात्र कल्याण समिति ने सर्वसम्मत रिपोर्ट दी कि इन प्रतिभाशाली विद्यार्थियों को वापस लिया जाए। उसके बाद भी वापस नहीं लिया जाता। उपकुलपति ने समिति बनाई और उसके सर्वसम्मत सुझावों को नहीं माना जाता तो आन्दोलन फिर बढ़ेगा। शिक्षा मंत्री स्वयं शिक्षा शास्त्री हैं, मैं चाहूंगा कि वे इस समस्या पर शांति से विचार करें और हिन्दू विश्वविद्यालय जल्दी से जल्दी खुल सके इसकी वे कोई अनुकूल व्यवस्था करें।

प्रो० एस० नूरुल हसन: मान्यवर, जिस उम्मीद का इजहार माननीय सदस्य ने किया है मैं उसमें उनसे पूरी तरह सहमत हूं। मैं भी आशा करता हूं कि विश्वविद्यालय जल्द से जल्द अपना नार्मल काम शुरू कर सकेगा। मैं माननीय सदस्य का बेहद आदर करता हूं। मैं जानता हूं कि उनके दिल को तकलीफ पहुंची उसी तरह से जैसे हर उस शख्स के दिल को तकलीफ पहुंची है जो यूनीवर्सिटी का खैरख्वाह है, जो चाहता है कि शिक्षा की तरक्की हो।

माननीय सदस्य ने खास सवाल यह किया कि मैं बनारस कितनी बार गया मंत्री बनने के बाद। मैं दो मर्तबे जा चुका हूं। छात्र संगठन के नुमाइन्दों से मेरी बहुत तफसीली गुफ्तगू पार साल हुई है। वहां के टीचर्स एसोसिएशन के डेपूटेशन से मेरी तफसीली गुफ्तगू अक्टूबर के महीने में हुई है। जब भी कोई टीचर या स्टूडेंट मुझसे मिलना चाहता है तो मैं बड़ी खुशी से उससे मिलता हूं। मैं यह अपना फर्ज समझता हूं कि उनकी बातें जानूं और उनकी राय से वाकफियत हासिल करूं। बनारस यूनीवर्सिटी के मुख्तलिफ टीचर्स व्यक्तिगत रूप से और विद्यार्थी मुझसे कई-कई मर्तबा मिल चुके हैं--कई मर्तबा मुख्तलिफ माननीय सदस्यों के जरिये से मिले है, कई मर्तबा स्वयं मिले है। मुझे वाकफियत हासिल रहनी चाहिये यह बिलकुल जरूरी है, मैं इससे सहमत हूं, लेकिन मैं चाहता हूं कि इसी के साथ-साथ ऐसी सूरतेहाल न पैदा हो जाय कि लोग यह समझें,

किसी यूनीवर्सिटी के तालिबइल्म यह समझे कि उनकी यूनीवर्सिटी शास्त्री भवन चला रही है और हर बात में मिनिस्टर कोर्ट आफ अपील बने हुए हैं। अगर यह हुआ तो उसमें यूनीवर्सिटी का हाल बेहतर नहीं होगा, उसमें कठिनाइयां होंगी। मैं समझता हूं कि इसके ऊपर आम तौर पर एग्रीमैंट होगा कि हमें यूनीवर्सिटी की आटोनोमी को जहां तक हो सके बरकरार रखना चाहिये।

दूसरी बात यह है कि माननीय सदस्य ने कम्पेरेटिव फिगर्स बनारस हिन्दू यूनीवर्सिटी और अलीगढ़ यूनीवर्सिटी के खर्चे की दी। मेरे पास दो वर्षो की फिगर्स है।

श्री प्रकाशवीर शास्त्री : मैंने नहीं दी हैं, ये यू० जी० सी० की रिपोर्ट में दी हुई है।

प्रो० एस० नूरूल हसन : मेरे पास लेटेस्ट फिगर्स मौजूद हैं जिन्हें मैं हाउस के सामने पढ़ देता हूं। उससे माननीय सदस्यों को अन्दाजा हो जाएगा। सन् 1972-73 में प्लान के तहत—मैं इसलिये कह रहा हूं प्लान पीरियड के लिये एक ग्रान्ट निर्धारित की जाती है अब उसमें से यूनिवर्सिटियां ड्रा करती रहती है। कभी कोई ज्यादा ड्रा कर लेती है, कभी कोई कम ड्रा करती है। बहरहाल, 1972-73 के प्लान के दौरान अलीगढ़ को एक करोड़ 21 लाख की ग्रान्ट रिलीज हुई और बनारस हिन्दू यूनीवर्सिटी को 2 करोड़ 12 लाख की। नान-प्लान में अलीगढ़ को 2 करोड़ 42 लाख और बनारस हिन्दू यूनिवर्सिटी को 3 करोड़ 10 लाख की ग्रांट रिलीज हुई। कुल मिला कर प्लान्ड और नान-प्लान्ड में 1972-73 में अलीगढ़ को 3 करोड़ 63 लाख और बनारस हिन्दू यूनिवर्सिटी को 5 करोड़ 22 लाख की ग्रान्ट मिली। 1973-74 में प्लान में अलीगढ़ को 86 लाख और बनारस हिन्दू यूनिवर्सिटी को 2 करोड़ 29 लाख और नान-प्लान्ड में अलीगढ़ को 2 करोड़ 66 लाख और बनारस हिन्दू यूनिवर्सिटी को 3 करोड़ 40 लाख। इस तरह से कुल मिला कर 3 करोड़ 52 लाख अलीगढ़ को और 5 करोड़ 59 लाख बनारस हिन्दू यूनीवर्सिटी को रिलीज हुई है। माननीय सदस्य ने यह कहा कि जातिवाद वहां पर है। इसकी खबरें जनाबे-वाला मुझ तक भी पहुंची है और मुझको इस का बड़ा दुख है। मुझे इस बात की चिन्ता भी है और इस बात से मैं परेशान भी हूं और इस को मैं बहुत ही इन्डिस्पेसेबिल समझता हूं कि पढ़े लिखे लोग भी कास्टइज्म के इतने शिकार बन जायें कि वह अपने सोचने में और व्यवहार में कास्टइज्म से मुतासिर हों और इस सिलसिले में मैं बिलकुल सहमत हूं माननीय सदस्य से कि इस कास्टइज्म की या सब-कास्टइज्म की जो खबरें आ रही हैं उनके खिलाफ एक पब्लिक ओपीनियन, एक वातावरण ऐसा बनना चाहिये कि जिस से पूरे मुल्क में खास तौर पर यूनिवर्सिटीज में यह चीज न हो और यूनिवर्सिटीज में तो इस की कोई जगह नहीं होनी चाहिये।

पालिटिक्लाइजेशन का जहां तक सवाल है, मान्यवर, मैं यह राय तो कभी नहीं दूंगा कि विद्यार्थियों को पालिटिक्स में दिलचस्पी नहीं लेनी चाहिये और विद्यार्थी नान-पोलिटिकल हो जायें। मैं यह समझता हूं कि बहुत से माननीय सदस्य यहां ऐसे है और आप का यह नाचीज खादिम भी उन्हीं में है कि जिस ने अपने विद्यार्थी होने के जमाने में पालिटिक्स में दिलचस्पी ली। लेकिन एक बात पर मैं पूरी तरह से सहमत हूं और मुझे इस की बेहद चिन्ता है और मैं आप के द्वारा इस सदन से और पूरे देश से यह अपील करना चाहता हूं कि कुछ भी लड़ाई झगड़ा पालिटिक्स का हो, लेकिन बराय मेहरबानी हमारे एजूकेशनल इस्टीट्यूशन्स को अगर सियासत का अखाड़ा इस तरह बनाया गया कि जिस में विश्वविद्यालय और दूसरे एजूकेशनल इस्टीट्यूशन डिस्रप्ट हो जाय कि जिस से पूरी एकेडेमिक लाइफ डिस्रप्ट हो जाय, कि जिस से वह वक्त जो विद्यार्थियों को अपनी जिन्दगी में मिलता है वह खो जाय और जो फिर कभी उन को हासिल न हो पाये और जो मुल्क इतना पैसा खर्च करता है, क्योंकि यह देश का ही पैसा है, वह सब जाया हो जाये और इस के जो असरात मुल्क के भविष्य पर पड़ने वाले है

[प्रो० एस० नूरुल हसन]

वह बुरे हो, तो मैं यह जरूर अपील करूंगा– इस में कायदे कानून बनाने की बात तो मेरी समझ में नही आती, लेकिन मैं अपील करूंगा कि इस पर तमाम देश के राजनीतिक लीडर्स को विचार करना चाहिये कि ऐसी बात न होने पाये कि जिस से हम अपने विश्वविद्यालयो को और अपने एजूकेशनल इस्टीट्यूशन्स को एक पोलिटिकल स्ट्रगल का एरीना बना दें। आइडियालाजिकल स्ट्रगल जरूरी होनी चाहिये। क्योंकि मैं समझता हू कि जब तक क्लैश आफ आइडियाज नही रहेगा तब तक यूनिवर्सिटीज आगे नही बढ़ेंगी। लेकिन उस के फलस्वरूप यह नही होना चाहिये कि वहा इंटिमिडेशन और वायलेस या इस किस्म की और चीजें हों, क्योंकि अगर एकैडेमिक लाइफ मे यह चीजें आयेंगी तो जो एकेडिमिक लाइफ की खूबी है, जो उस की विशेषता है उस को बहुत बड़ा धक्का पहुंचेगा।

मुझे इस बात पर जरा ताज्जुब होता है कि और कोई एतराज करता तो कर लेता, लेकिन जो मौजूदा वाइस चांसलर बनारस हिन्दू यूनीवर्सिटी के हैं उनके बारे मे इस मुल्क मे कौन नही जानता और इस सदन मे बहुत से लोग हैं जो उनको अच्छी तरह जानते है। जब वह यहा शिक्षा मंत्री थे तो, और उस के बाद माननीय सदस्य उन को खुद बहुत अच्छी तरह से जानते है और यह जानते हैं कि उन्होंने किस तरह से शिक्षा मंत्री की हैसियत से यहा काम किया है। और किस तरह से मैसूर विश्वविद्यालय मे उन्होंने काम किया और बड़ी अच्छी खिदमत अजाम दी। उनको अब अपनी पार्टी के सदस्य होने के नाते अपनी राय इस तरह नही बदलनी चाहिये। जो शिकायतें उनकी पार्टी के लोग किया करते हैं उसके ऊपर जिस आदमी को सारी जिन्दगी हमने देखा उसकी यह समझ लेना कि वह बिलकुल बदल गया, यह सही नही है।

मैं अर्ज करना चाहता हू कि कुछ फैक्ट्स जो माननीय सदस्य को दिये गये हैं उनमें कुछ डेट की भी गड़बड़ है। जहा तक मुझे सुनने में आया है। उन्होंने बाबू जयप्रकाश नारायण जी की चिट्ठी भेजी इस इंसिडेंट के बाद जिसका मैंने अभी जिक्र हाउस में किया है। इस इंसिडेंट के पहले उन्होंने नही कहा कि जयप्रकाश जी वहां के छात्र संघ का उद्घाटन न करें।

श्री प्रकाशवीर शास्त्री: मै यह स्पष्ट कर देना चाहता हूं कि बनारस से जो पत्र निकलता है आज जो वहां का प्रमुख पत्र है, यह उसने कहा है कि बनारस विश्वविद्यालय बन्द होने के बाद डा० श्रीमाली ने प्रेस स्टेटमेंट दिया है। इसमें उन्होंने कहा है कि मैंने विद्यार्थियों से आग्रह किया था कि जयप्रकाश जी अगर यहा न आयें तो अच्छा होगा क्योंकि परिस्थितियां यहां अनुकूल नही है। मैंने अपनी ओर से नही कहा, यह वहा के पत्र ने कहा है।

प्रो० एस० नूरुल हसन : मै कंट्रेडिक्ट नहीं करना चाहता हू। लेकिन जहा तक मैंने सुना है, मुमकिन है टेलीफोन पर सुनने मे कुछ गड़बड हो गई हो, लेकिन मै इसरार नही करता हूं। लेकिन जहा तक मुझको पता लगा है, जिस परिस्थिति का जिक्र किया है वह इस इसिडेंट के जो रात को हुआ उसके बाद का उन्होंने कहा जब जयप्रकाश जी बनारस के बाबतपुर एयरपोर्ट पर पहुचे तब उन्होंने चिट्ठी भिजवाई।

यह कहना कि . . . . (*Interruptions*)

SHRI N. G. GORAY (Maharashtra): The Vice-Chancellor says that disturbances took place before his arrival. That's what you want to say ?

PROF. S. NURUL HASAN: This is my information. But my difficulty is that I have been trying to get part of the information on telephone and through telegrams, and...(*Interruptions*).

DR. K. MATHEW KURIAN (KERALA): Use telepathy...(*Interruptions*):

PROF. S. NURUL HASAN: I wish I had that power. But my good friend will teach it to me sometimes. It will be very useful in answering....

MR. DEPUTY CHAIRMAN: God forbid ! If you borrow it from Dr. Kurian, you will have a hell of trouble in the House...(*Interruptions*).

प्रो० एस० नूरूल हसन : यह आरोप जो लगाया गया है कि वाइस चांसलर ने यह कोशिश की कि यूनियन को फक्शन न करने दिया जाये, यह मैं समझता हू कि बडी ज्यादती है कि यह कहा जाये इसलिये कि मैं उसकी तफ्सील मे नही जाना चाहता हू कि क्यों वहा छात्र संघ के आफिस बियरर्स के इनस्ट्रालेशन मे देर हुई। अगर कोई पूछेगा तो मैं उसको अर्ज भी कर दूगा। लेकिन एक दिलचस्प चीज यह है कि बावजूद उन तमाम इरेगुलेरिटीज के जो यूनियन प्रेसिडेंट के दाखिले में हुई उस वाइस चासलर के मशविरे से तीन अध्यापक जो छात्र कल्याण समिति के मेम्बर थे उन्होंने श्री मोहन प्रकाश से 10 तारीख को तफसीली बात की। उस गुफ्तगू के बाद जो उनके समझौते हुए उनके तीन पाइंट थे। अगर आप इजाजत दे तो मै वह पढकर सुना दू ताकि हाउस को उनकी जानकारी हो जाये —

(1) The Chhatra Kalyan Samiti has an effective and decisive role to play in solving problems of students through dialogue and discussion between students and teacher members of the Samiti.

(2) The newly elected President will extend his full support and hearty co-operation to the teacher members of the Samiti in finding satisfactory solutions to student problems through a frank exchange of ideas and through sinecre efforts to reach a consensus.

(3) Any bitterness or resentment created by the past will be forgotten by all concerned, and a new chapter opened in establishing amity and goodwill between students, teachers and administration.

मैं यह कहूंगा कि वाइस चासलर ने इन्ही सिफारिशों के मुताबिक 13 तारीख मुकर्रर की जिसमे शपथ दिलाई जाये नये आफिस बेअरर्स को। इस के बाद भी छात्र सघ के सेक्रेटरी ने ऐसे अल्फाज इस्तेमाल किये जो हमारी परम्परा के खिलाफ है और जिस के कि माननीय सदस्य बहुत बड़े समर्थक है और हम को बड़ा नाज है उन पर जिस जगह से भारतीय परम्परा की बात वे उठाते रहते है यहा भी और सारे देश में उसकी चर्चा करते रहते है। बहरहाल मैं यह अर्ज करूंगा कि ऐसा रवैया अख्तियार करना, अपने वाइस चासलर को इस तरह से कहना और उस वाइस चांसलर को जिसकी खिदमत मे पूरा मुल्क वाकिफ है, मै समझता हूं कि किसी तरह से सराह्या नही जा सकता। एक तरफ तो वाइस चांसलर के मुह पर ऐसी बातें कही जायें और दूसरी माननीय सदस्य यह कहे कि इस पर इन्कवारी करायी जाये कि वाइस चांसलर झूठ बोल रहे है यह सही बोल रहे है मैं समझता हू...

श्री प्रकाशवीर शास्त्री: मै तो पूरे मामले पर इन्कवारी की बात कह रहा हू।

प्रो० एस० नूरूल हसन: इस किस्म के अल्फाज इस्तेमाल हो और उसके बाद यह कहे कि जा कर मै जांच कराऊ कि वाइस चासलर ठीक कह रहे हैं या गलत कह रहे है यह बड़ा मुश्किल है। मै यह अर्ज करना चाहता हू कि वाइस चासलर ने पूरी कोशिश की थी कि ऐसा वातावरण बने जिसमे छात्र सघ पूरी तरह से और अच्छी तरह से काम कर सके इसीलिये मैंने आपको यह पढ कर सुनाया। यह बड़ी बदकिस्मती है कि स्टुडेन्ट्स यूनियन के सेक्रेटरी ने पहले तो थैंटन किया और बाद मे नामुनासिब अल्फाज इस्तेमाल किये, नामुनासिब लहजा इस्तेमाल किया और उसके बाद रात को 11 बजे जमा होने के बाद करीब 12 बजे रात को वाइस चांसलर के घर पर चढ़ाई कर दी। यह जिम्मेदारी कि यूनियन को पूरी तरह से फक्शन नही करने दिया मेरी राय मे यह जिम्मेदारी युनिवर्सिटी के ऊपर कतई नही आती।

[प्रो० एस० नूरुल हसन]

जहां तक फोरेन स्टूडेन्ट्स का सवाल है उस के बारे मे टेलीफोन पर मुझे साफ नहीं हुआ। जहां तक मेरी जानकारी है फोरेन स्टुडेन्ट्स को होस्टल से हटाया नही गया है फोरेन स्टुडेन्ट्स होस्टल ही में है। मुमकिन है समझने में कुछ गड़बड़ हुई हो मैं उसको मजीद चैक अप कर लूंगा। लेकिन आम तौर पर यह हुआ है और जहा तक मै समझता हूं फोरेन स्टुडेन्ट्स को हटाया नहीं गया है।

श्री ओउम् प्रकाश त्यागी: आपकी टेलीफोन पर बात कैसी हुई कि आपको डाऊट रह गया ?

प्रो० एस० नूरुल हसन मुझे पता नहीं आप टेलीफोन पर बात करते है या नही।

श्री लोकनाथ मिश्र: हम लोगों को बात तो टेप होती है इसलिये साफ नही सुन सकते। आप को तो क्लीयर सुनना चाहिये।

प्रो० एस० नूरुल हसन: टेप जिसे आप टेप समझते हैं वह टेप नही होती वह तो कन्नैक्शन मे डिफैक्ट होता है इससे हम को भी मुश्किल पड़ती है

(*Interruptions*)

श्री प्रकाशवीर शास्त्री: समाचार-पत्रों में यह आया है कि विदेशी छात्रों को भी होस्टल से निकाला गया है।

प्रो० एस० नूरुल हसन: हमें जो पता लगा है उसमें यही है कि विदेशी छात्र वहीं पर है। जहां तक विदेशी स्टूडेन्ट्स के मुतालबों का सवाल है मैं समझता हूं पूरी तरह से वाइस चांसलर इन मुतालबों को गौर करते रहे है और इन मुतालबो को जहा तक मुमकिन हुआ, पूरा किया गया है। जहा तक इस बात का सवाल है कि स्टूडेन्ट्स के खिलाफ एक्शन लिया गया इस बारे मे मेरा कहना है कि पहले जितने एक्शन लिये गये वे हाई पावर जुडिशियर पर्सनेलिटी की इन्कवायरी के बाद ही यूनिवर्सिटी ने एक्शन लिया था।

मैं इस बात को खत्म करने के बाद यह अपील करता हूं कि इस आशा को जाहिर करने में सदन के तमाम हिस्से का यह अमर होगा कि लोग अपना दबाव, अपना प्रेशर इस्तेमाल करेंगे जिससे नार्मलसी यूनिवर्सिटी मे आ जाये।

MR. DEPUTY CHAIRMAN: We have taken exactly half an hour. Only one Member has sought the clarification. There are half a dozen other names.

SHRI LOKANATH MISRA: I will not take long.

SHRI KALYAN ROY: Is my name there?

MR. DEPUTY CHAIRMAN : No, your name is not there.

SHRI LOKANATH MISRA (Orissa): Sir, the Banaras Hindu University has to its credit the most eminent personalities of this country who were associated with its creation, with its maintenance and with its governance also. I think, the Banaras Hindu University has also created many of our eminent personalities of the country, may be, including yourself, Sir. I do not know.

MR. DEPUTY CHAIRMAN: I happen to be a product of the Banaras Hindu University.

SHRI BHUPESH GUPTA: Sir, is it permissible to flatter you in order to get more time?

MR. DEPUTY CHAIRMAN: I do'nt think, I will be flattered. Mr. Bhupesh Gupta, by now you should have known that no amount of flattery will deflect me.

SHRI LOKANATH MISRA: Sir, I am not in the habit of making any reflection on the Chair. It is his privilege all the time.

SHRI N. G. GORAY : Without offending you, one can take more time.

SHRI LOKANATH MISRA: I had the opportunity of knowing the present Vice-Chancellor—he was a Member of this House

and a member of the Government—for two years during my early years in Parliament when he was the Deputy Minister of Education. He ran into difficulty even here in connection with the Banaras Hindu University. I faintly recollect that he had brought in some Bill because of his tremendous attachment, probably, to the Banaras Hindu University. And he ran into a terrible rough whether in the House itself. May be, as a result of that particular action, he was dropped by the Late Pandit Jawahar Lal Nehru from the next Ministry. I do not know...

SHRI D. N. DWIVEDI (Uttar Pradesh): It is not correct...

SHRI LOKANATH MISRA: But you are too young to say that.

SHRI D. N. DWIVEDI: I was involved in that movement and so, I know more than you.

SHRI LOKANATH MISRA: May be, your knowledge is superior to mine always. But you are too young to vouchsafe that. Sir, as I was saying...

SHRI J. S. ANAND (Punjab): What is the age that will satisfy you for this vouchsafing?

SHRI LOKANATH MISRA: At least, there should be some kind of involvement with Shrimali to vouchsafe a matter like this. Sir, as I was saying, having taken up the Vice-Chancellorship of the Banaras Hindu University, which has a great tradition behind, Dr. Shrimali should have probably fared very well if he had the administrative capability and the capability to deal with the students. From the very start, when he took over as the Vice-Chancellor, there has been trouble in the Banaras Hindu University either by the students' union or by the teachers or by...

SHRI J. S. ANAND: The trouble was there even before him.

SHRI LOKANATH MISRA: May be, if he was a good administrator, he would have dealt with it. What we need is good administration. We do not want Dr. Shrimali in person. Therefore, if there was trouble before, then that Vice-Chancellor was incapable of dealing with the situation. Therefore, what we need is a more capable Vice-Chancellor. We do not want Dr. Shrimali personally. So, the CPI argument is always like that. If it suits the Soviet Union and the CPI, then it is all right. If it does not suit them, then everything is wrong. That is how they argue their case . . .

(Interruption).

MR. DEPUTY CHAIRMAN: Do'nt get diverted to the CPI.

SHRI LOKANATH MISRA: That is their attempt all the time. I do not wish to get diverted.

SHRI KALYAN ROY (West Bengal): Sir, it is impossible to divert his attention from the loyalty to the monopoly class.

MR. DEPUTY CHAIRMAN: It is very easy. When you mention CPI, he gets diverted.

SHRI LOKANATH MISRA: According to Mr. Kalyan Roy, if I have any loyalty to the monopoly class, then I have some loyalty in the country. I don't have, like Mr. Kalyan Roy, loyalty to Mr. Khruschev and Mr. Kosygin . . .

(Interruption).

MR. DEPUTY CHAIRMAN: Now, you continue with your point.

SHRI LOKANATH MISRA: Sir, as I was saying, I was expecting Dr. Shrimali to behave better and he has failed. What we expected out of him in course of time, he has belied.

AN HON. MEMBER: What an astrologer you are?

SHRI LOKANATH MISRA: There are three unions in the Banaras Hindu University. Sir, you know, probably, much

[Shri Lokanath Misra]

better than I do about the working there. There are three unions. And it has been the attempt of Dr. Shrimali all the time to somehow install either the Congress union or the sister union of the Students' Federation in the University. But he has not been able to do it because of a predominant opinion against him. He has been partisan even in the case of appointments of teachers and professors; this has been the allegation all through against him because he wants only either the Congress-men or the C.P.I. people.

Sir, what we expect in a University like this is that the Vice-Chancellor should be a man of great scholarly eminence in the country. He should have administrative capability and at the same time should not be arrogant and should not be a Bureaucrat. He should not behave like a dictator.

(Time bell Rings)

Sir in this case unfortunately when this Union was elected, he delayed giving them or handing over the charge of the Union to them. They ran here. Some of them came here and met me and met Mr. Rajnarain and went about saying that they are denied their rightful charge of taking over the Union and that the Vice-Chancellor was standing in the way. That showed how partisan he was and he delayed the matter as much as he could; thereby creating bitterness even in the initial stages. They came here, they may have seen the Education Minister also, I do not know. But, somehow, ultimately they forced the Vice-Chancellor to hand over the charge to them. And, the day the charge was handed over, may be he must have felt very much ruffled against the Vice-Chancellor and may have said something against any kind of violence in the country and any kind of student unrest, unreasonable student unrest, in the country. I have been talking about it but unfortunately the Congress Party and the C.P.I. are the people who have been creating all the unrest in the country.

SHRI J. S. ANAND : You have no party and no base to do anything.

MR. DEPUTY CHAIRMAN: Do not get diverted.

SHRI LOKANATH MISRA: But, Sir, I have to reply to things particularly when they come from Members belonging to parties whose bases are in and whose dictations come from, the Soviet Union. They cannot go unreplied.

MR. DEPUTY CHAIRMAN: Mr. Lokanath Misra, you are very sensitive when you hear something from that side. Actually, I did not hear what he said. At least, I did not hear. You also ignore him.

DR. K. MATHEW KURIAN (Kerala): Sir, Chairman is not supposed to hear, but Members have to hear.

MR. DEPUTY CHAIRMAN: But, not when Members are sitting and talking something.

SHRI LOKANATH MISRA: Sir, if action had been taken by the Vice-Chancellor, then there would not have been any kind of resentment from the leaders of the Students' Union who have taken over. Only because it was delayed and delayed purposely and they knew that the Vice-Chancellor did not want to hand over to them the charge because they were not to his liking, there was some misunderstanding amongst them; but he, as the Vice-Chancellor, who is supposed to be the guardian of the students, should have talked to them, should have sorted it out with them. Young men are not to be treated in this harsh manner; if a soft word, little love and affection had flowed down from the Vice-Chancellor, probably they would have mellowed down.

(Interruptions)

Sir, he tried to behave like a dictator. Therefore, Sir, I completely and fully agree with the demand made by Shri Prakash Vir Shastri that there should be a full-fledged inquiry into the working of the Banaras Hindu University and also identify the defects in its working. Dr. Shrimali

should immediately be withdrawn from there and a new Vice-Chancellor; who is regarded in this country as a great scholar and before whom the students would automatically bow down their head because of his scholarship, should be installed there.

DR. VIDYA PRAKASH DUTT (Nominated): Where are the students who would bow down before scholarship, I would like to know.

(Interruptions)

MR. DEPUTY CHAIRMAN: Let him continue.

SHRI LOKANATH MISRA: Let me suggest some good things at least. Sir, what I suggest is that Dr. Shrimali should immediately be withdrawn and, as I suggested, somebody, who is respected in this country for his great scholarship, should be installed there as the Vice-Chancellor. Now, Sir,...

MR. DEPUTY CHAIRMAN: Now, I think, that will do.

SHRI LOKANATH MISRA: If you ask me to sit down, I will sit down.

PROF. S. NURUL HASAN: Sir, first of all I would like to express my strong disagreement with my honourable friend regarding his characterisation of Dr. Shrimali. I think that he is one of the very distinguished educationists of the country and that there is no question of Government lacking in showing respect to him as a very distinguished and eminent Indian and educationist. Unfortunately, Sir, people do not bow their heads before scholarship and show respect to scholars. There are too many persons whose examples can be quoted and I have no doubt that even if my learned friend were to be given such a responsibility he would soon discover that there are many who would take a contrary view in spite of all the love and affection that he may show to the students. I entirely agree that the students have to be treated with love and affection; there cannot be two opinions on it; but when they behave as students. But when they raid the house of a Vice-Chancellor at midnight and start breaking open into his house climbing up the backstairs, then I am sure he would agree that this is not a behaviour becoming of students and I do not think that one can expect that people who are motivated in such a way can only be dealt with by love and affection and the incident to which a reference has been made in the House and the many incidents which have occurred in various parts of the country where Vice-Chancellors have been attacked—one of them has been murdered and such things have happened are doings of a small section of the students but, nevertheless, public opinion should condemn these acts of violence and intimidation.

Sir, the appointments in the Banaras Hindu University are made in accordance with the statutes. Whenever any person has felt aggrieved and has made a representation to the Visitor, then in accordance with the Act and statutes of the University all the representations have been very carefully considered and examined and till now—I am subject to correction because I am speaking from memory—I do not remember any case where the Visitor came to the conclusion that any irregularity had been committed.

Sir, as I have said, this House knows undoubtedly that a few years ago the working of the Banaras Hindu University was carefully reviewed by a Committee headed by no less a person than Mr. Justice Gajendragadkar and it submitted its report which is known to this House—which has been discussed in this House—and therefore the question of appointing another committee does not arise.

Sir, I have read out from this the understanding of the Chhattra Kalyan Samiti to show to you that the unfortunate incident of violence and abuse that happened had nothing to do with the delay. The delay was because of irregularity in the admission of the student because of court cases and because of a writ petition in the Allahabad High Court. But, nevertheless,

[Prof. S. Nurul Hasan]

at the request of the Vice-Chancellor—as I read out—three teachers went into the matter and the whole question, difference of opinion, was sorted out and admission of the student was regularised.

SHRI M. KADERSHAH (Tamil Nadu): I would like to put only one question. The Government is setting up a bad precedent by appointing politicians as Vice-Chancellors. Those who win elections become MLAs, MPs or Ministers but those who are defeated become Governors or at least Vice-Chancellors in this Government. This is the root cause of all evils prevailing today in most of the universities in this country. May I ask the hon. Minister whether the Government will seriously consider to discontinue this practice of appointing politicians as Vice-Chancellors irrespective of their previous educational background and experience? It is surprising to note that the Government is unable to find sufficient qualified persons in the teaching line to be appointed as Vice-Chancellors.

DR. VIDYA PRAKASH DUTT: Do you think self-respecting people or self-respecting academicians would agree to be appointed as Vice-Chancellors any more?

SHRI M. KADERSHAH: There may be exceptions like Mr. V. P. Dutt. Has the Government reviewed the working of the BHU during the tenure of Dr. Triguna Sen when the University was almost free from all these troubles and also will the Government take a decision not to impose politicians on the teaching side too? When persons with political leanings are appointed they go to the university with political background of their party to which they belong and this naturally reflects in their day-to-day working and the managing of the affairs of the institution. It is high time that the Government listened to the humble suggestion and followed the recommendations made by the former Education Commissions appointed so far. It is deplorable that the recommendations of the Commissions appointed by Government itself are not accepted.

PROF. S. NURAL HASAN: Sir, my task is made very easy because the hon. Member is attempting to knock at the open door. Sir, the Vice-Chancellor of Delhi University is a distinguished professor of Chemistry. The Vice-Chancellor of Aligarh Muslim University is a distinguished professor of Economics. The Vice-Chancellor of Banaras Hindu University is a distinguished educationist with a Ph.D. in Education. The Vice-Chancellor of Viswa Bharati University is a distinguished professor of History. The Vice-Chancellor of North Eastern Hill University is a very distinguished Principal who has been in teaching line for a long time in Madras. The Vice-Chancellor of the University of Hyderabad is again a very distinguished professor of Chemistry. Therefore, the Central Government has been very careful in offering vice-chancellorship only to very eminent academicians.

श्री हर्षदेव मालवीय (उत्तर प्रदेश): मान्यवर, पहली बात तो मैं यह कहना चाहता हू कि जो कुछ हो रहा है उससे सबसे भारी दुख पडित मदनमोहन मालवीय की आत्मा को होगा जिन्होंने उसको स्थापित किया। उनको विशेष रूप से दुख इसलिए होगा कि इस गड़बड को करने वाले वे लोग है जो हिन्दू धर्म के धर्म ध्वजाई बनते है। मै प्रकाशवीर शास्त्री की भावनाओ से हमदर्दी रखता हू, गभीर आदमी है, उन्होंने अपने ढग से ठीक बातें कही, लेकिन दिक्कत यह है कि वे रगीन चश्मे से हर चीज देखते है। जिसको पीलिया की बीमारी हो जाती है उसको सब चीज पीली दिखाई पड़ती है। उन्होंने जयप्रकाश जी के कन्धे पर रख कर बन्दूक चलाई, जयप्रकाश जी न आने पाए इसलिए सब गड़बड़ हो गई, लेकिन जो जनसघ के लोग, आर० एस० एस० के लोग कर रहे हैं उसकी तरफ से उन्होने आंखें मूंद ली। मै दुख के साथ कहना चाहता हू कि बी० एच० यू० मे जो हो रहा है वह एक प्रकार से जो फासिस्टी षड्यत्र अपने देश में हो रहा है, गड़बड़ करके बदमाशी करके, जोर-जबरदस्ती करके येन-केन प्रकारेण व्यवस्था को अस्तव्यस्त कर दो, उसके एम्ब्रायो फार्म में यह चीज हो रही है। अपने कथन की सत्यता को साबित

करने के लिए आपकी आज्ञा से मैं कहना चाहूंगा कि 72 में भी इसी प्रकार का झगड़ा हुआ था और 7 दिसम्बर 72 को बनारस हिन्दू यूनीवर्सिटी बन्द कर दी गई थी। मैं ज्यादा समय नहीं लूंगा, लेकिन उस समय वाइस चांसलर साहब ने एक कमेटी बनायी और उसकी रिपोर्ट मेरे पास है। उस कमेटी के अध्यक्ष थे जस्टिस ज्ञानेन्द्र कुमार, जज, इलाहाबाद हाई कोर्ट। और उस में दो और सदस्य थे। एक थे प्रो० प्राण नाथ, प्रोफेसर आफ मैथमेटिक्स इन्स्टीट्यूट आफ टेक्नीलाजी, बी० एच० यू० और दूसरे थे प्रो० आर० बी० सिंह, हेड आफ दि डिपार्टमेंट आफ जैनेटिक्स एंड प्लान्ट ब्रीडिंग, फैकेल्टी आफ एग्रीकल्चर, बी० एच० यू० तो उन्होंने वह कमेटी 23-12-72 को बनायी और उस समय जो हीरो थे उन का नाम था महेंद्र बहादुर सिंह। वह उस समय उपाध्यक्ष चुने गये थे और छात्र संघ का अध्यक्ष था स्टूडेंट फैडरेशन का एक विद्यार्थी महेन्द्र बहादुर सिंह ने उस समय एक परचा निकाला और गाडीव वहां का एक जनसंघी पेपर था उसमें वह छपा भी था। उन की शिकायत थी यह कि इंडो-सोवियत फ्रेंडशिप सोसाइटी के डा० श्रीमाली जो प्रेसीडेंट बन गये हैं यह एक बड़ा पाप हो गया। जो शब्दावली महेन्द्र बहादुर सिंह ने इस्तेमाल की उसके संबंध में वह कमेटी जो कहती है, उसे मैं उस रिपोर्ट से कोट कर रहा हूं।

"Mahendra Bahadur Singh appeared before this Committee. No evidence has been produced in support of the . . "

SHRI LOKANATH MISRA: With the CBI report the cat is now out of the bag.

SHRI HARSH DEO MALAVIYA: "No evidence has been produced in support of the aforesaid serious allegation against the Vice-Chancellor and the Registrar; nor is there anything to show that there is any basis or foundation for the wild, abusive allegation obviously made with a view to bring into disrepute high and responsible officers like the Vice-Chancellor, the Registrar and the Public Relations Officer of the University."

दूसरे उसी समय वहां के अध्यापकों ने एक प्रस्ताव पास किया। उस की भी नकल मेरे पास है। उस में अध्यापक लोग कहते हैं, सारा सुना कर मैं आप का अधिक समय नहीं लेना चाहता, केवल दो लाइनें पढ़ कर सुनाता हूं। यह अध्यापकों की मीटिंग हुई थी 9 दिसम्बर 1972 को, और उस में ही उन्होंने एक प्रस्ताव पारित किया उस का मैं एक अंश पढ़ कर सुना रहा हूं

"हम अध्यापकों को उन छात्रों, विशेषकर छात्र संघ के उपाध्यक्ष और महामंत्री जो विद्यार्थी परिषद् के हैं और जिन्हें निष्कासित छात्रों और घोषित *अतिक्रमणकारियों का सहयोग प्राप्त है, द्वारा अपनाये* गये तरीकों पर बड़ी चिन्ता है जिनके द्वारा उन्होंने संपूर्ण विश्वविद्यालय में अराजकता की स्थिति उत्पन्न कर दी जिसमें आगे चल कर अग्निकांड, लूट पाट अध्यापकों पर प्रहार और अन्य हिंसात्मक घटनायें हुईं। ऐसे समय में जब कि कुलपति तथा उनके द्वारा नियुक्त समितियां छात्र प्रतिनिधियों से सार्थक वार्तालाप के लिये प्रस्तुत थीं, बाहरी तत्वों की सहायता से छात्र संघ के उपाध्यक्ष और महामंत्री भड़के प्रदर्शनों का आयोजन करने लगे और इस प्रकार समस्या के शान्तिपूर्ण हल का दरवाजा बंद कर दिया।" फिर वह कहते हैं: "अति दुख और क्षोभ होता है कि बाहरी लोगों की सहायता से मुट्ठी भर छात्रों ने ऐसे उपद्रव खड़े किये जिन से प्रांगण में कानून और व्यवस्था समाप्त हो गयी तथा संपूर्ण अध्यापक समुदाय असहायता का अनुभव करने लगा।"

यह 1972 की बात है और उन्हीं के भाई बिरादर आज यह कर रहे हैं। मैं दो तीन प्रश्न पूछना चाहता हूं। मैं यह स्पष्ट करना चाहता था कि जो आज काशी विश्वविद्यालय में हो रहा है वह केवल राष्ट्रीय स्वय सेवक संघ और जनसंघ द्वारा करवाया जा रहा है और वहां पर बापत पूत परापत घोड़ा बहुत नहीं तो थोड़ा थोड़ा वाली बात चली आ रही है। वहां पर राजनारायण जी की भी एक परंपरा चली आती है जिन के रवैये को हम लोग रोज ही यहां कुछ न कुछ देखते हैं। उन के भी वहां चेले चाटे हैं और वहां पर समाजवादी युवजन सभा और राष्ट्रीय स्वय सेवक संघ इन दोनों का

[श्री हर्षदेव मालवीय]

मेल हो गयी है और ये दोनों वहा मिल कर यह सब अंधेरखाता कर रहे हैं। तो मैं माननीय मंत्री जी से यह प्रश्न करना चाहता हूं कि क्या मंत्री जी यह आश्वासन देंगे कि जो हुडदंग करने वाले या जो वहा अशिष्ट विद्यार्थी है उन पर कड़ी कार्यवाही की जायगी। नो मर्सी शुड बी शोन टु देम। और दूसरी बात मैं यह जानना चाहता हूं कि

विश्वविद्यालय के उपकुलपति के घर पर आक्रमण

1P.M. करना कोई बात होती है? टीचर के घर जाकर

उसे जला दो यह कोई बात है? क्या उपकुलपति की स्टाफ की सुरक्षा का आप पूरा प्रबंध करेंगे चूंकि वह केन्द्रीय विश्वविद्यालय है? इस ओर आपका ध्यान जाना चाहिए।

तीसरे, क्या विद्यार्थियो के जो वास्तविक ग्रिवांसिज है, अगर है तो उनको भी आप तुरन्त पूरा करेंगे? मैं चाहता हूं कि उस ओर भी तुरन्त ध्यान दिया जाए और जो उनके वास्तविक ग्रिवांसिज है उनको दूर किया जाए।

चौथी बात मैं कहना चाहूंगा कि यह आवश्यक है कि एक पार्लियामेंट की कमेटी वहा जाये। सबसे बडा विश्वविद्यालय भारत का यह है, आये दिन वहा घपला होता है। मैं समझता हूं कि एक पार्लियामेंट्री कमेटी माननीय मंत्री बनाय जो शीघ्र अपनी रिपोर्ट दे। क्या इसको मंत्री महोदय स्वीकार करेंगे?

PROF. S. NURUL HASAN: Sir, 4 questions have been asked by the hon. Member. The first is that no mercy should be shown to the miscreants. Sir, it is for the University to take such action as it deems proper. But whatever action the University takes, we will give full support to the University in trying to maintain discipline as well as academic standards.

Secondly, Sir, the question has been asked about the security of the Vice-Chancellors and teachers. Sir, I understand that the Government of Uttar Pradesh is fully seized of the situation and is taking all possible steps.

DR. VIDYA PRAKASH DUTT: Is there any scheme for taking up insurance for the Vice-Chancellors so that if any mishap takes place, their dependants may be taken care of?

DR. K. MATHEW KURIAN: Sir, the insurance may have to be extended to the Minister of Education also.

PROF. S. NURUL HASAN: The next suggestion was that genuine grievances of the students should be looked into. Sir, the Vice-Chancellors and the authorities of the University have been continuously looking into all the genuine grievances of the students and the University Grants Commission has been providing such funds as are possible within the extremely limited allocations that the Parliament has been pleased to make for my Ministry.

SHRI HARSH DEO MALAVIYA: Are you aware of those grievances?

PROF. S. NURUL HASAN: I am aware of many of those grievances.

SHRI HARSH DEO MALAVIYA: What are they and what has been done about them?

PROF. S. NURUL HASAN: Many of those grievances have been removed. For example there was one of the major demands of the students. They wanted some courses to be introduced which would enable them to go into different professions and one of the demands as put forward by them was about a course in Journalism. Now that particular course has already been started and in fact, the present president was one of the persons who sought admission and appeared in the admission test but could not successfully compete for admission in that test. There are a few other demands of the students, Sir, which I would have very much liked to be satisfied. One of these is provision of an auditorium. Now, Sir, as the House is aware, there is a ban on the construction of non-functional buildings. There is also dearth of funds. Much as I would have liked a really good auditorium to be built in the B.H.U., the present is not the best time to satisfy this particular demand. Then, Sir, with regard to the Parliamentary committee of inquiry, I have already explained why it is

not possible for the Government to accept it.

DR. K. MATHEW KURIAN: Sir, normally, Prof. S. Nurul Hasan discusses education in the wider context of the socio-political situation. Today I think he has dealt with the Banaras Hindu University problem primarily as the law and order problem. That is the feeling I got. I would like to be corrected.

He said that the University Grants Commission has been providing such facilities as are possible within the constraints of the finance. As a result, we find that despite several inquiry committees and despite the report of the Banaras Hindu University Inquiry Committee which was published in 1958, even today in 1975 a large number of problems which were mentioned in the old report, still exist without many of them being removed. For instance, the 1958 Inquiry Committee said, so far as the walfare problem of the students is concerned, that there is overcrowding which has become chronic and that the teachers are unable to control the classes.

A large number of students are forced to live outside the campus of the university in surroundings that are appalling. All these problems still exist. Similarly, for instance, the report says :—

> "It is understood that no attention has been paid to such extra-curricular activities as have a great bearing upon the students' welfare. The canteen arrangements for the students are far from satisfactory. The students have also complained that facilities for library studies are bad and the state of sanitation is deplorable."

These are the words used in the enquiry committee's report published in 1958. These conditions exist even in the year 1975. Unless, therefore, we discuss the student unrest and the problems which have arisen in the BHU in the broader context of the bad conditions both for teachers and students, I am afraid the Minister will not be able to really tackle the problem. An impression has been created, rightly or wrongly—I am not taking sides on this issue—that there has been a calculated move on the part of the university authorities to prevent Shri Jayaprakash Narayan from addressing the students union meeting. This has been the impression created, rightly or wrongly. It is also broadly believed by people in Banaras and in other places that revenge has been taken by the Vice-Chancellor against the students who were demanding the removal of Dr. Shrimali from the Vice-Chancellorship. Students have been continuously demanding that Dr. Shrimali should be removed. Therefore, it is naturally suspected that the Vice-Chancellor has taken revenge. I would like this to be clarified. I would also like to point out that there is a lack of democratic functioning in the University. Decision-taking bodies, including the University Court, are not elected bodies. They do not have proper representation of teachers and students and Dr. Shrimali is functioning virtually as an autocrat and a dictator. This is the atmosphere in which students and teachers feel alienated from the mainstream of the community life in BHU. It is, therefore, very natural that such a situation as has developed has taken place. In one of his answers to SQ No. 600 in the Rajya Sabha today, the Minister has said : The Central Advisory Board of Education at its meeting held in November, 1974 considered the strategy of educational development and recommended a four-fold strategy. One of the strategies is the creation of a climate of enthusiastic and sustained work in all educational institutions through a deep involvement of teachers, students and the community. This is the greatest joke of 1975. In fact, in the BHU teachers, students and the local community have no role to play in any important decision making. Therefore, I would request the hon. Minister to look into this as one of the vital questions for finding a lasting solution to the problem.

Lastly, I would like to point out that the police have entered the campus and started beating up students severely both on Friday and Saturday. Policemen forcibly entered the hostels and threw away all the students' belongings in their attempt to throw

[Dr. K. Mathew Kurian]

them away from their hostels. The police went amuck ransacking the whole place. Therefore, I suggest that the Central Government should advise the State Government of U.P. to institute a public enquiry into the police excesses in BHU.

MR. DEPUTY CHAIRMAN : Please wind up.

DR. K. MATHEW KURIAN : Now, I come to suggestions. I suggest the following. One, there must be a parliamentary committee to go into the entire affairs of the Banaras Hindu University.

It is high time that a thorough probe was instituted because even in spite of the suggestions and the criticisms made by the Banaras Hindu University Inquiry Committee in 1958, the problems remain unabated. Secondly, Dr. Shrimali should be asked to resign or you should remove him because, however respectable and important a person he may be, he has lost his rapport with the teaching community and the students. Therefore, I think his continuance as also suggested an inquiry into police excesses. The Central Government should advise or request the State Government to do so

About the democratic functioning of the decision-making bodies, I think the University Court should involve the students and the teachers in the actual governance of the University.

PROF. S. NURUL HASAN : I have very great regard for whatever the hon. Member has to say because of his deep involvement in the academic life of the country. But unfortunately his last recommendations and suggestions do not conform to the point he was earlier making. I mean, there one could see a partisan approach voicing and echoing the demand of his party, irrespective of the impact it would have on the University.

DR. K. MATHEW KURIAN : Sir, it is unfair. An intellectual should have a commitment.

PROF. S. NURUL HASAN : I entirely agree that an intellectual . .

MR. DEPUTY CHAIRMAN : Dr. Kurian, you have made certain suggestions and it is for the Minister to reply. Do not be so intolerant as not to listen to his answer.

PROF. S. NURUL HASAN : He firstly raised the point about the amount granted for student welfare. I do not have the exact figures with me. But, if my memory is correct, during the Fourth Plan period between something like Rs. 50 lakhs and Rs. 1 crore—some figure—has been sanctioned for providing student amenities to the Banaras Hindu University.

I have already stated that it was not a calculated move to prevent Shri Jayaprakash Narayan from addressing the meeting. I have explained at length. And it was not a question of the Vice-Chancellor taking revenge ; it was, unfortunately, the ABVP, the Secretary of the Students' Union who wanted to take revenge on the Vice-Chancellor, as he had threatened in the morning.

I have not heard of any report that the police beat up the students or the police had run amuck.

And, again, it is not correct to say that the Vice-Chancellor has no rapport with the teaching community. In fact, when, after this a meeting of the Academic Council was held, several participants cited instances in which the Secretary of the Union had tried to bully and pressurise the teachers, doctors, temple managers, etc. Some of them had even been threatened. In the light of these incidents, a feeling was expressed by the members of the Academic Council for action to be taken. Shri Malaviya read out a resolution of the teachers. Even in this case, the teachers do not condone, fortunately, Sir, any acts of violence and intimidation by a section of the students.

DR. K. MATHEW KURIAN : I have said about the police violence. Have you seen this ?

SHRI BHUPESH GUPTA: No student has met me, as some students have met selectively Mr. Rajnarain and Mr. Lokanath Misra. So, I am not so well briefed and well informed as these two friends have been. And that speaks a lot about what is going on in the University. How is it that the students did not see us or the Pro-Vice-Chancellor sitting here to seek his advice as to what should be done or what should not be done ? But, of course, they chose Mr. Rajnarain and, of course, Mr Lokanath Misra, two great educationists of the country.

As far as the University is concerned, I wish to make it very clear that we all know Dr. Shrimali. He had been with us in this House and he is an educationist is not disputed. Generally, Mr. Prakash Vir Shastri is very balanced although his politics is unbalanced. He acknowledged as an old Member of Parliament that Dr. Shrimali was doing very well here and also when he was in another University. The trouble arose when he went to Banaras. There, I think, Prakash Virji forgot his own assessment and took the assessment of those who must have met Mr. Rajnarain and others. As far as Dr. Shrimali is concerned, is it not a fact that the quarrel with him is not on the plane of administration or any such thing ? Dr. Shrimali, right from the time he went to that University, took care to see that the University functioned on secular foundation. He took certain measures against the R.S.S. element, the Jan Sangh element, not to interfere in educational activities and other things. Everybody knows, Sir, that this is one University where inside the campus they had R.S.S. depots and training centres and we had been demanding that these R.S.S. centres should all be demolished. Up till now that has not been done for technical or other reasons. That is the trouble. Their friends in the R.S.S. and others were trying to run the University on R.S.S. lines and there Dr. Shrimali came in the way. He obstructed it, prevented it He upheld secular ideas and wanted to bring the students together on the basis of certain broad principles of our national life and, of course, on the basis of academic standards. Then what is it that they have not done ? The people who are demanding the head of Dr. Shrimali on a charger had committed all kinds of crime including crimes of moral turpitude. At that time nobody spoke about it. Sir, enquiry was held. Very good. What is the result of this enquiry ? Is it not a fact that from the time Dr. Shrimali has been in the University the adminstration is far, far better than it has been ever from the point of view of dealing with the R. S. S. and other disruptive elements in the University ? Who can deny it ? In Banaras everybody knows, and in the country everybody knows that Dr. Shrimali's only fault was that he went against the R.S.S. I would like to know the position of the R.S.S. What has happened to those depots of the R.S.S., to the R.S.S. office where those drills were held and these people were trained ?

As far as other things are concerned, I do not know about the details and it is not necessary for me. We find no complaint coming from a large section of the teachers. In newspapers we do not see these things, nothing of the kind at all. In the past year in this House we used to hear every day complaints against the University because some of the elements were disturbing the atmosphere there. These days we do not hear anything except, of course, when Mr. Rajnarain and others bring it up here. Therefore, not only I strongly oppose the demand for his removal, I would like to have his term extended, if it is possible, by the Government. He deserves to be given full recognition by Parliament because he has upheld certain principles of our national life and worked for ridding the University of the communal virus. That is what I would like to say.

Sir, I am surprised that my friend, Mr. Prakash Vir, began his intervention today by bringing in the Aligarh University. I find whenever Banaras comes Aligarh always comes. Why ? Both the Universities should

[Shri Bhupesh Gupta]

be helped. If the Universities are not getting help we should give help. But I do not like this communal overtone. The suggestion is, Aligarh is getting, Banaras is not getting. That is far from the truth. Let us discuss it and consider what Aligarh needs and what Banaras needs, without any comparison, and let us all work together so that each of these two universities gets what it deserves by way of financial and other assistance. I hope the Minister will look into the matter, both in the case of Aligarh and in the case of Banaras, without making any comparison whatsoever.

Finally, Sir, the trouble with Jayaprakash Narayan is, we have heard him giving lectures about disruption. It is Jayaprakash Narayan who has called upon the students to leave their classes and plunge into total revolution and so many other things, a demonstration of which was noted in the streets of Patna last year. Now, if anybody to-day is trying to disrupt the academic life, it is the movement which has been launched by some rightist parties led by Jayaprakash Narayan. That is what they are doing. Now, am I to believe that the bulk of the students and teachers should go in for a situation where the academic life is disrupted, where total revolution comes to the universities in order to create total chaos, confusion and disruption? Surely not. And if Dr. Shrimali has expressed himself—I do not know —against this kind of thing, he has only done a public duty as any sensible man will do. If he is a Vice-Chancellor it does not mean that he should be lost to commonsense or public standards. It has never been claimed that a Vice-Chancellor should be immune to what goes on around him, including arson, violence, destruction of public property, intimidation, terrorism and all the rest of it. The Banaras Hindu University should not become a command centre of total revolution for creating total chaos. If Jayaprakash Narayan has not been allowed to go there, I do not know why; but if I were a student, I would not like to have Jayaprakash Narayan there, however much I respect him for his past. Who are interested in getting Jayaprakash Narayan there ? The RSS, the Sangharshawallahs and others. I am surprised that Mr. Mathew Kurian, an academician, also demands Shrimali's resignation. Mr. Mathew Kurian, yesterday your party was in the procession of Jayaprakash Narayan, but that need not be projected here in making the demand for the removal of Dr. Shrimali.

DR. K. MATHEW KURIAN : If you have developed a soft corner for him, you can express it.

(*Interruptions*)

SHRI BHUPESH GUPTA : Well, my heart is without any corner. All I am saying is, what is the crime Dr. Shrimati has committed ?

DR. K. MATHEW KURIAN : Your alliance with the Congress you need not express here.

(*Interruptions*).

SHRI BHUPESH GUPTA : Dr. Shrimali is not a active Congressman. What crime has Dr. Shrimali committed? How many people have you got in the university who can stand up to the RSS bullies, who stand up to the vicious communalism, chacan stand up to the vicious communalism, character assassination and intimidation and on secular foundations, and that the RSS is not allowed to have its way ? How many people have you got ? (*Interruption*) You are not dealing with marxists. You have now become a champion of RSS boys. . .

DR. K. MATHEW KURIAN : It is a slander. You are a lackey of the Congress. Do not slander our party. (*Interruptions*) You have your alliance with the Congress Party.

(*Interruptions*)

SHRI BHUPESH GUPTA : Why are you bringing in the question of alliance with the Congress ? (*Interruption*) You have your alliance with Prafulla Sen. Your

party was led in the other House by Morarji Desai. Don't tell me. (*Interruptions*) Why bring that in ? For you, good Congressmen must be led by Morarji Desai, but it is not so. I have not gone to Prafulla Sen. (*Interruptions*) Now, I am sorry for you, Dr. Kurian. If at all I have got any soft corner, it is for you, Dr. Kurian. Therefore, I want to rescue you.

DR. K. MATHEW KURIAN : You rescue yourself from the Congress.

SHRI BHUPESH GUPTA : Dr. Kurian, you are drifting into a situation. . . (*Interruptions*). . . Sir, Dr. Kurian is drifting into a situation in which he will be completely lost in the RSS crowd. That is my fear, Dr. Kurian. I want to rescue you and I am on a rescue operation now.

SHRI K. CHANDRASEKHARAN : Mr. Bhupesh Gupta, he does not want to be rescued by you.

DR. K. MATHEW KURIAN : Mr. Bhupesh Gupta, you rescue yourself first.

SHRI BHUPESH GUPTA : Sir, Prof. Nurul Hassan needs a little compliment as Education Minister.

SHRI YASHPAL KAPUR : Just as they have their *pairokars* in the Allahabad High Court, they have got their *pairokars* here also.

SHRI BHUPESH GUPTA : Yes, they are all there in the Allahabad High Court. Why are they sitting here in the House ? These people should have gone to the Allahabad High Court.

MR. DEPUTY CHAIRMAN : You have said whatever you wanted to say. Now, please wind up.

SHRI BHUPESH GUPTA : Sir, in conclusion, I want to say that I do not take Mr. Lokanath Misra seriously. He has said many things about this. But, after all, he is only a film star and as a politician, he is gone. Therefore, I do not want to say anything against him now. He was more comical and sometimes we need such comic figures in the Parliament in order to have some entertainment in the midst of the otherwise monotonous work. So, I take him only in that spirit.

Now, Sir, about Prof. Nurul Hasan, it must be said that under his Ministry, those people, who are secular like Dr. Shrimali and others, have been emboldened to act on a secular basis and I hope, Sir, irrespective of the community to which he may belong, he would be encouraged to act in this way only. When the communal forces are on the rampage in the campuses of the universities in the country, these academic men, these Vice-Chancellors and others who are secular, who are for national integration, who are against the forces of communalism, against communal disruption and all that, should be given encouragement and I think, Sir, in that perspective, Dr. Shrimali deserves our compliments, our congratulations, our goodwill, our sympathy and our unstinted support. Thank you, Sir.

SHRI YASHPAL KAPUR : Mr. Bhupesh Gupta, he also comes from a backward community. He is a '*mali*'.

SHRI BHUPESH GUPTA : No. He is 'Shrimali'.

PROF. S. NURUL HASAN : Sir, I can assure the honourable Member and this honourable House that the Government stands firmly in favour of secular trends and those trends which will promote national integration in all spheres of life, particularly in the educational institutions. Sir, there are two specific points which the honourable Member has raised and I will briefly refer to them.

Firstly, I can assure him that in assessing the needs of the various Universities, there is no question that if so much is to be given to one University, an equal amount or lesser amount should be given to the other. The needs are judged on only two criteria : On the merits of the case and on the availability of funds. Therefore, I do not think that that was the intention of

[Prof. S. Nurul Hasan]

my honourable friend, Shri Prakash Vir Shastri, who asked whether the needs of the Banaras Hindu University were being looked into or not. I hope he is satisfied with the figures that I have given.

SHRI PRAKASH VIR SHASTRI : Yes.

PROF. S. NURUL HASAN : Sir, with regard to the people of the RSS in the Banaras Hindu University, the Gajendragadkar Committee had made a reference to it. But, Sir, the matter got involved in a court case and, therefore, this recommendation of the Gajendragadkar Committee has not been implemented.

श्री देवेन्द्र नाथ द्विवेदी माननीय उपाध्यक्ष जी, ध्यानाकर्षण प्रस्ताव के माध्यम से इस सदन में जो काशी हिन्दू विश्वविद्यालय की वर्तमान परिस्थिति पर, जिस घटनाक्रम की तार्किक परिणति विश्वविद्यालय के बन्द होने में हुई, हमें विचार करने का अवसर मिला है। जब मैंने ध्यानाकर्षण प्रस्ताव के साथ प्रकाशवीर जी और लोकनाथ जी का नाम देखा तो मुझे लगा कि काशी हिन्दू विश्वविद्यालय में जो हुआ है उससे वे दुखी हैं और काशी हिन्दू विश्वविद्यालय की जो परंपरा है उसके प्रति सम्मान और आदर और विश्वविद्यालयी स्वायत्तता को अक्षुण्ण बनाए रखने की जो उनकी इच्छा है उससे प्रेरित होकर उन्होंने इस प्रश्न को उठाने का प्रयास किया, लेकिन उनके भाषण सुनने के बाद मुझे बड़ा दुख हुआ। उस स्थिति को राजनीतिक स्वरूप दिया गया, जिन बातों की निन्दा की जानी चाहिए थी, जिन बातों की भर्त्सना की जानी चाहिए थी उनका जिक्र भी उन्होंने नहीं किया। अगर उन्होंने छात्र संघ के महामंत्री द्वारा उपयोग किए गए शब्दों की निन्दा की होती, अगर उन्होंने कहा होता कि इस ढंग की बातें उपकुलपति के लिए नहीं कही जानी चाहिए थीं, हिंसा की जो घटनायें हुईं, जिस ढंग से विश्वविद्यालय के उपकुलपति के निवास पर आक्रमण किया गया, फर्नीचर तोड़ा गया। जिस ढंग से वहां की कारों को नष्ट किया गया, गमलों को तोड़ा गया और कुलपति के ड्राइंग रूम का दरवाजा पूरे का पूरा नष्ट हो गया और उनकी जान का खतरा जिस तरह से उत्पन्न कर दिया गया था उस परिस्थिति में सिवाय इस के कि विश्वविद्यालय को बंद कर दिया जाय और छात्रसंघ के महामंत्री के खिलाफ कार्यवाही की जाय और कोई विकल्प नहीं रह गया था और उन्होंने यह निर्णय अकेले नहीं किया। उन्होंने एकैडेमिक कौंसिल से अनौपचारिक रूप से बात कर के इस का फैसला किया। उस की बिना भर्त्सना किये हुए, केवल राजनीतिक लाभ उठाने की दृष्टि से यहां प्रकाशवीर जी ने इस प्रश्न को उठाया और उत्तर प्रदेश की विधान सभा में श्री माधव प्रसाद त्रिपाठी जी ने और प्रताप नरायण तिवारी जी ने इस प्रश्न को उठाया। तो स्वतन्त्र रूप से काशी विश्वविद्यालय को जिस ढंग से राजनीति में शतरंज का मोहरा बना कर उस रूप में उस का उपयोग किया जा रहा है उस की भर्त्सना न करते हुए और उस स्थिति के प्रति चिन्ता न प्रकट करते हुए प्रकाशवीर जी ने वहां का एक संतुलित चित्र प्रस्तुत नहीं किया है। मान्यवर, इसके तीन पहलू हैं। एक तो विश्वविद्यालय में जो घटनाक्रम रहा उस का एक पहलू है। उस के संबंध में माननीय मंत्री जी ने बताया है। मैं एक बात और बताना चाहता हूं। हाल के चुनाव में जो वहां अध्यक्ष चुना गया है वह विद्यार्थी वैध रूप से चुनाव नहीं लड़ सकता था। वह एक प्राविजनल स्टूडेंट था। लेकिन वह चुनाव लड़ गया और उस समय मुकदमेबाजी हो रही थी। लेकिन उस के बावजूद भी चुने जाने के बाद अध्यक्ष के और अन्य पदाधिकारियों के, कुलपति जी ने उस को अनुमति दी कि वह अपना काम करे। इस के लिये वहां के कुलपति जी की प्रशंसा की जानी चाहिए। जो लड़के यहां आये थे और लोकनाथ जी ने जिनका जिक्र किया था, 4 तारीख को वह चुनाव हुआ था और 6 तारीख को यहां जयप्रकाश जी का प्रदर्शन हुआ था। उस में वह लड़के चुनाव के तुरन्त बाद ही चले आये और जब वे यहां आये तो वे यहां आ कर अपने नेताओं से मिले और वे लोग मुझ से भी मिले और उन्होंने कहा कि हम चुने गये हैं। हमें अवसर दिया जाना चाहिए। मैंने स्वयं शिक्षा मंत्री जी से वार्ता की और मैंने

कहा कि एक इतने बड़े बहुमत से वह चुना गया है इसलिये उस को काम करने का अवसर दिया जाये। और शिक्षा मंत्री जी ने उस को अवसर दिया और कुलपति जी ने यह फैसला किया कि बावजूद इसके कि वह चुनाव अवैध हुआ है, उन्होंने उस को काम करने का अवसर दिया। लेकिन उसी समय महामंत्री द्वारा यह घोषणा कि हम श्रीमाली की गुंडई नहीं चलने देंगे, यहां पता नहीं हिल सकता हमारी इच्छा के विरुद्ध, पिछले सालों में जितने पाप हुए हैं उन सब को हम धो देंगे यह निहायत—यदि मैं आप की अनुमति ले कह सकूं तो—वदतमीजी की और धृष्टता की बात थी और यदि सभ्यता का मिनिमम स्टैंडर्ड भी मेन्टेन किया जाना है तो ऐसे व्यक्ति के खिलाफ कार्यवाही की जानी चाहिए। उसके बाद जो घटनायें घटी हैं वह आप को मालूम हैं तो मैं समझता हूं कि विश्वविद्यालय की स्थिति पर दुख प्रकट करते हुए वह घटनाक्रम जो वहां रहा और जिसकी तार्किक परिणति उस की बदी में हुई है उसकी निन्दा की जानी चाहिए और मैं माननीय मंत्री जी से मांग करता हूं कि वह इस सदन को आश्वासन दें। विश्वविद्यालय के कुलपति जो स्वयं एक बड़े शिक्षाविद हैं और जो इस सदन के सदस्य रह चुके हैं, शिक्षा मंत्री रह चुके हैं उन के संबंध में मैं इतना जरूर कहना चाहूंगा कि डा० श्रीमाली ने जिस कठिन परिस्थिति में और बाहरी और जनसंघ के और राजनारायण जी की पार्टी के सारे प्रयासों के बावजूद जिस प्रकार काशी विश्वविद्यालय की शान्ति और सुरक्षा को बनाये रखा है और उसको जिस ढंग से चलाया है उस के संबंध में यही कह सकता हूं कि इतिहास के किसी यौरुप के लेखक ने लिखा है विशेष कर राजनीतिक नेता के संबंध में कि :

"His greatest achievement was that he survived."

तो मैं तो यह कहूंगा कि उन लोगों के सारे प्रयासों के बावजूद वह सरवाइव कर रहे हैं और विश्वविद्यालय चल रहा है यह एक बहुत बड़ी बात है।

अन्त में मैं दो बातें और कहना चाहूंगा। पिछले कई वर्षों में काशी विश्वविद्यालय की शान्ति और सुरक्षा को लगातार बिगाड़ने का प्रयास यह दो दल कर रहे हैं। एक भारतीय जनसंघ है और दूसरी है सोशलिस्ट पार्टी और बकायदा यह दोनों मिल कर वहां काम कर रहे हैं। लेकिन उस सब के बावजूद जो वहां के संबंध में प्रकाशवीर जी को चिन्ता है वह है वहां के जातिवाद के संबंध में। पिछले कई वर्षों में वहां जातिवाद को भारतीय जनसंघ के लोगों ने ही सब से ज्यादा बढ़ावा दिया है। ए० सी० जाणी के जमाने में वहां सब से ज्यादा जातिवाद बढ़ा है। तो उस के बाद में वहां की स्थिति बराबर बिगड़ती रही है लेकिन उस के लिये हर अवसर पर बार-बार जांच आयोग की मांग करना और हमारे मालवीय जी ने भी कहा मैं समझता हूं कि ऐसा उनको नहीं कहना चाहिए था, ऐसी मांग करने से विश्वविद्यालय की स्वायत्तता पर आघात होता है। यह उन के हित में नहीं होता कि जो बार-बार एक व्यक्ति को ले कर जांच आयोग की मांग की जाती है। यह एक गैर जिम्मेदाराना बात है और एक हल्की बात है।

आखिर में मैं एक प्रश्न और करूंगा और एक सुझाव दूंगा। मेरा सुझाव यह है कि माननीय मंत्री विरोधी पक्ष के नेताओं को बुलाकर विश्वविद्यालय के लिए एक आचार-संहिता तैयार करें कि उसमें हिंसा का स्थान नहीं होना चाहिए और छात्र लोग जो कि विभिन्न राजनीतिक दलों से सम्बद्ध होते हैं वह अगर पदाधिकारी हो जायें तो किस ढंग से और क्या नार्म्स हों जो कि वह आब्जर्व करें और किस तरह से विश्वविद्यालय राजनीति को दलीय राजनीतिक से जोड़ा जाए, इस पर एक आचार संहिता तैयार होनी चाहिए। इस ओर माननीय मंत्री जी पहल करें।

PROF. S. NURUL HASAN : I would just like to be very brief. I entirely endorse the remark of the hon. Member that even in the choice of words, decorum and decency have to be maintained in universities. Sir, if those words had been used in this House, you would have expunged

[Prof. S. Nurul Hasan]

those words from the proceedings of the House and if any Member had persisted in doing so, you would have expelled him and, I am sure, the House would have joined you in taking the most serious view. In universities, we teach people to build up their character, decorum, decency and good behaviour. I hope we have not reached a stage where decency and good behaviour are going to be at a discount in a youth. Therefore, it was only fit and proper that the Vice-Chancellor should have taken the most serious view of this type of improper behaviour.

Sir, the other point raised by the hon. Member is also quite right. He said that the universities should not be allowed to become gamesmen on the political chess board. I have expressed this view earlier also in connection with another university, a national university. I had said at that time that whatever, happened, the Government would not like it to become a football on the political playing field. I do hope that the leaders of the political parties would give serious thought to what is happening in the universities. They are not harming the children of the Members of one political party or the other, they are harming the future of India and it is this matter that should cause serious concern to leaders of all political parties. This is too serious a matter to be dealt with only at the level of the Education Minister. It has to be considered by everyone in the country as to which way our universities are being taken.

MR. DEPUTY CHAIRMAN : Mr. Shah Nawaz Khan will make a statement.

STATEMENT BY MINISTER RE. ALLEGEND SUICIDE BY MISS K. JYOTHI AN ICAR EMPLOYEE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NIWAZ KHAN) : Mr. Deputy Chairman, Sir . . .

Miss K. Jothi was born on 19th August, 1946. Consequent upon the sudden death of her father, Shri N. N. Krishnan, Section Officer, Central Water and Power Commission, on 15th August, 1966, she was appointed as Technical Assistant on the Government Side of the Indian Council of Agricultural Research with effect from 8-11-1966 (AN) on compassionate grounds. At the time of her appointment, she was studying in M.Sc. final in Anthropology in the Delhi University and she was, therefore, allowed to complete her course as a regular student. Miss Jothi was declared quasi-permanent in the post of Technical Assistant with effect from 9-11-1969 and on 18-4-1970, she was promoted to the post of Senior Technical Assistant on the Research Side of the Council. On the basis of the option exercised by her, she was taken over as a regular employee of the Indian Council of Agricultural Research (Research Side) with effect from 1-2-1972 and the case for confirmation in this post is being processed.

At the time of her appointment in the Council, Miss Jothi was staying in quarter No. 563, Sector IV, R. K. Puram, which was allotted to her late father. The Council subsequently took up the matter with the Directorate of Estates and she was allotted alternative accommodation on compassionate grounds on an out of turn basis, where she had been living ever since.

In November 1973, Miss Jothi applied for the Junior Fellowship under the Indian Council of Agricultural Research in-service candidates Junior Fellowship Scheme to take up higher studies leading to a M.Sc. degree. Her application was considered with other candidates at the meeting of the Selection Committee constituted for the purpose on 5th June, 1974 and the selection was approved on 21-6-1974. She was selected for the fellowship in the subject of Plant Breeding leading to a Master's degree and was informed vide Council's letter dated 25-6-1974 The junior fellowship which was awarded to Miss Jothi carries a stipend of Rs. 300/- per month for a period of two years from the date of joining the course by the fellow.

Subsequently, at the personal request of Director General, Indian Council of Agricultural Research, Dr. M. S. Swaminathan